NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.09.2018 (Wednesday)
Court – II
10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Mr. Balvinder Singh, Hon'ble Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App (AT) No. 274 of 2017	Devinder Singh Shant & Ors. Vs. Goldstar Enclave Pvt. Ltd. & Ors. **With**	Kunal Godhwari	Jayant Mehta Pratiksha Sharma
2.	Comp. App. (AT) No. 281 of 2017	Deepak Kumar Daga & Ors. Vs. Devinder Singh Shant & Ors. **With**	Jayant Mehta Pratiksha Sharma	Kunal Godhwari
3.	Comp. App (AT) No. 322 of 2017	Goldstar Enclave Pvt. Ltd. Vs. Devinder Singh Shant & Ors.	Pratiksha Sharma	Varsha Banerjee Kunal Godhwani
4.	Comp. App. (AT) No. 410 of 2017	Nair Services Society Karayogam, Kodak Nadakkavu Vs. V. C. Velayundhan Nair & 6 Ors.	DelepGoswami AnirudhGoswami	AyushChoudhary
5.	Comp. App. (AT) No. 52-53 of 2018	Ind Swift Ltd. Vs. ROC, Punjab & Chandigarh	HimanshuVij Manisha Choudhary	Annu Singh
6.	Comp. App. (AT) No. 73 of 2018	Ramprasad Dalmia Vs. Board of Directors Milkfood Ltd. & Ors.	Pratiksha Sharma	Shashwat Tripathi

For Hearing (Part Heard)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
7.	Comp. App. (AT) No. 74 of 2018	Mr. Pravin Jain & Ors. Vs. Diastar Pvt. Ltd. & Ors.	Santosh Chaurihaa	SiddharthGautam

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
8.	Comp. App. (AT) No. 70 of 2018	State Bank of India &Anr. Vs. KamleshKalidas Shah &Ors.	Sanjay Kapur Shubhra Kapur	Bandana S. Bhandari
9.	Comp. App. (AT) No. 89 of 2018	DhirenPratapmal Bhandari Vs. DB Shapriya Constructions Ltd. &Ors.	S. Trehan	Rajnish Sinha

10.	Comp. App. (AT) No. 178 of 2018	IndraMuthuvel and Ors. Vs. S. Balasubramanian and Ors.	K.S. Mahadevan	V. Ramasubramanian, S. Gowthmam
11.	Comp. App. (AT) No. 235 of 2018	Tirumala Infrabuild Pvt. Ltd. & Ors. Vs. IDIO Construction & Industries (India) Ltd. & Ors.	Nilanjan Chatterjee	

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By Order

Joint Registrar